

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DIVYA INFRA PROPERTIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Divya Infra Properties Private Limited
2.	Date of incorporation of corporate debtor	May 24, 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70200KA2005PTC036361
5.	Address of the registered office and principal office (if any) of corporate debtor	No:4, Abbigere Main Road, 30, Kammagondanahalli, Bangalore, Karnataka - 560015
6.	Insolvency commencement date in respect of corporate debtor	Date of the Order: October 31, 2023 Order received by the IRP on November 10, 2023
7.	Estimated date of closure of insolvency resolution process	April 27, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Prakul Thadi IBBI/IPA-002/IP-N01149/2021-2022/13806
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No. 1405, J Block, Rainbow Vistas, Green Hills Road, Moosapet, Hyderabad, Telangana - 500018 Email: prakulthadi@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: D. No. 470/12, HIG-1, Block-5, APHB, Baghlingampally, New Nallakunta, Hyderabad - 500044 Email: cirp.divyainfra@gmail.com
11.	Last date for submission of claims	November 24, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees (Since the corporate debtor is a real estate developer, the IRP anticipates the real estate allottees as a class of creditors)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	a) T V S Siva Prasad: IBBI/IPA-003/ICAIN00406/2021-2022/14051 b) Narayana Kamma: IBBI/IPA-002/IP-N01072/2020-2021/13429 c) Devika Sathyanarayana: IBBI/IPA-002/IP-N00651/2020-2021/13221
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/en/home/downloads (b) Details of AR: Can be obtained by sending a request at cirp.divyainfra@gmail.com

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of a corporate insolvency resolution process of Divya Infra Properties Private Limited on October 31, 2023 (Copy of order was communicated to the IRP and uploaded on the website of NCLT on November 10, 2023)

The creditors of Divya Infra Properties Private Limited are hereby called upon to submit their claims with proof on or before November 24, 2023, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No 13 to act as authorised representative of the class i.e., Real Estate Allottees in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: November 11, 2023
Place: Hyderabad

Prakul Thadi
Interim Resolution Professional
Reg. No.: IBBI/IPA-002/IP-N01149/2021-2022/13806



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- Name and e-mail of the insolvency resolution professional, as registered with the Board: Address: Flat No. 1405, J Block Rainbow Vistas, Green Hills Road, Mosapet, Hyderabad, Telangana - 500018 Email: prakulthadi@hotmail.com
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- Names of insolvency Professionals acting as insolvency resolution professional: a) T V Siva Prasad: IBI/PA-003/IN/0406/2021-2022/14051 b) Narayana Kamma: IBI/PA-002/IF-N01149/2021-2022/13806 c) Devika Sathyanarayana: IBI/PA-002/IF-N00651/2020-2021/13221

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Date: November 11, 2023
Prakash Thadi
Insolvency Resolution Professional
Place: Hyderabad
Reg. No.: IBI/PA-002/IF-N01149/2021-2022/13806

Muthoo Finance GOLD AUCTION NOTICE GSTN - 29AABCT0343B1ZU

Registered Office: 2nd Floor, Muthoo Chambers, Banerji Road, Kochi-682 018, Kerala, India. CNL65910K1997PLC01300, Ph: +91 484 2396472, Fax: +91 484 2396506, mails@muthooauction.com, www.muthooauction.com

Notice is hereby given for the information of all concerned that Gold ornaments pledged with under mentioned branches of the company, which were overdue for redemption and which have not been redeemed so far in spite of repeated notices, will be auctioned at the concerned branches on 17.11.2023 at 10.00 AM

(CHIRAKANGAL DISTRICT) ALIYAPURAM - (KA137848) - MAL - 11760, 13714, 13955, 14323, 14746, 14756, 14767, 15049, 15134, 15165, 15228, 15251, 15278, 15351, 15359, 15419, 15471, 15474, 15544, 15588, 15606, 15684, 15688, 15694, 16031, 16032, 16033, 16034, 16035, 16036, 16037, 16038, 16039, 16040, 16041, 16042, 16043, 16044, 16045, 16046, 16047, 16048, 16049, 16050, 16051, 16052, 16053, 16054, 16055, 16056, 16057, 16058, 16059, 16060, 16061, 16062, 16063, 16064, 16065, 16066, 16067, 16068, 16069, 16070, 16071, 16072, 16073, 16074, 16075, 16076, 16077, 16078, 16079, 16080, 16081, 16082, 16083, 16084, 16085, 16086, 16087, 16088, 16089, 16090, 16091, 16092, 16093, 16094, 16095, 16096, 16097, 16098, 16099, 16100, 16101, 16102, 16103, 16104, 16105, 16106, 16107, 16108, 16109, 16110, 16111, 16112, 16113, 16114, 16115, 16116, 16117, 16118, 16119, 16120, 16121, 16122, 16123, 16124, 16125, 16126, 16127, 16128, 16129, 16130, 16131, 16132, 16133, 16134, 16135, 16136, 16137, 16138, 16139, 16140, 16141, 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Interim Resolution Professional

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